

1	2	3	4	5	6
Extension Renovation and Modernisation Projects					
1.	Extension of Non-perennial Irrigation (1990) to areas in UBDC (Upper Bari Doab Canal Command)	11.94 (1990)	9.72	233.00	Amritsar & Gurdaspur
2.	Remodelling of Channels for utilisation of surplus Ravi-Beas waters.	19.05 (1990)	19.39	418.00	Ludhiana, Sangroor, Faridkot, Patiala, Ferozpur
3.	Raising Lining of BML Canal for providing freeforad (Punjab share is Rs. 1.58 Crore) (Bhakra Main Line)	15.91 (1994)	2.00 (Punjab share 0.20)	Ropar & Patiala	
4.	Lining of Channels	190.92	198.87	86.89	
5.	Construction of super passage at RD 203760 Jalandhar Br. and RD 79700 Bistdoab (Nasrula Canal)	5.00	3.28	—	
Medium Projects					
1.	Irrigation to HP Area below Talwara	2.00	0.20	—	

(b) Irrigation projects are formulated, executed and funded through the State Plans to provide irrigation facilities in the region where it considers essential. Central assistance is provided to the States in the form of block loan and block grants and not tied to any specific project /programme or region.

Publication of the history of wars

*3. SHRI K.R. MALKANI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government had commissioned a history each of wars of 1947-48, 1962, 1965 and 1971;

(b) which of these reports have been published; and

(c) by when the remaining ones are likely to be published?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV: (a) yes, sir.

(b) and (c) The History of Operations in Jammu and Kashmir 1947-48, has been published in 1987. The material used in the histories of wars of 1962, 1965 and 1971 continues to be classified and so they are not published in public interest.

Road Accidents Involving UPSRTC Buses

*4. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of road accidents involving UPSRTC buses in 1993;

(b) the names of passengers who sustained injuries in a UPSRTC bus accident at midnight of 1849th September, 1993 at village Rasoolpur P.S. Rajabpur in Moradabad Uttar Pradesh;

(c) whether any claim has been filed by the injured passengers before the Motor Accident Claims Tribunal, Moradabad for compensation;